

Name of the Court**As on 30.6.1989**

14.	Orissa	42701*
15.	Patna	68382
16.	Punjab and Haryana	71942
17.	Rajasthan	59374
18.	Sikkim	63

*Note: Figures of Himachal Pradesh, Madras and Orissa High Courts pertain to the half year ending 30.6.1988.

Loss to Railway Property During Maharashtra Bandh

729. SHRI PRAKASH CHANDRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether a Bandh was called in Maharashtra during the first week of July, 1989 as reported in "The Hindustan Times" dated 3 July, 1989; and

(b) if so, the estimated loss, if any, to the Railway property as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes Sir. A bandh was called in Maharashtra on 3.7.1989 by a few political parties.

(b) The loss, due to damage to railway property, during this bandh is estimated at Rs. 4.12 lakhs (approx).

Effect of Foreign Exchange constraint on Development

730. DR. A.K. PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether the Senior vice-President

for Policy, Planning and Research in the World Bank has stated that foreign exchange constraint is hindering the development of the country;

(b) if so, the details thereof; and

(c) the steps proposed to be taken to overcome this situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) to (c). Facts are being ascertained

Creation of additional posts in Delhi Judicial Service

731. DR. A.K. PATEL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Delhi Administration has proposed to create 169 posts in the Delhi Judicial Service; and

(b) if so, the action taken in this regard so far?

THE MINISTER OF LAW AND JUSTICE (SHRI B. SHANKARANAND): (a) Yes,